

Original Application No. 638/2023

(I.A. Nos.205/2025 & 483/2025)

'News Item titled "Feeling anxious? Toxic air could be to blame" appearing in Times of India dated 10.10.2023

Index

Sr. No.	Particular's	Page No.
1.	Compliance Report in compliance of Hon'ble NGT order dated 09.09.2025 in I.A. No 483/2025 in Original Application No. 638/2023 (I.A. No.205/2025) News Item titled " <i>Feeling anxious? Toxic air could be to blame</i> " appearing in Times of India dated 10.10.2023.	1-2
2.	Annexure-I A copy of 24 ongoing projects list under NGT EC funds.	3-4



**Filed by Adv. Amit Singh Chauhan,
On behalf of Central Pollution Control Board**

Dated: 08.10.2025

Place: Delhi

Compliance Report in compliance of Hon'ble NGT order dated 09.09.2025 in I.A. No 483/2025 in Original Application No. 638/2023 (I.A. No.205/2025) News Item titled "*Feeling anxious? Toxic air could be to blame*" appearing in Times of India dated 10.10.2023.

1. Hon'ble NGT (PB) vide order dated 09.09.2025 passed in subject case had directed for the following:

"....2. CPCB is directed to disclose if for any of these projects alternate source of funding is available. It is also directed to disclose all the sources of fund (Grant-in-aid and other sources) and the amount received by CPCB therefrom...."

Accordingly, the compliance report regarding the sources of fund is hereby submitted for kind perusal of Hon'ble Tribunal.

2. Various categories of funds available with CPCB are as follows:

- Grant-in-aid- Received Rs. 126 Crores
- Central Sector Schemes- Received Rs. 7.51 Crores
- NGT EC Funds- Balance Rs. 468.25 Crores
- Environmental Protection Charges(EPC) Funds - Balance Rs. 347.50 Crores
- CPCB Self-Generated Funds- Balance Rs. 98.35 Crores (Committed liabilities of Rs. 143.41 Crores)

3. It is respectfully submitted that there are no alternate sources of funding available with CPCB for catering the completion of 24 projects (**Annexure-A**) apart from available NGT Environmental Compensation (EC) funds.

4. In view of the facts and circumstances as narrated herein above, it is humbly prayed to the Hon'ble Tribunal to allow the continuation of utilization of NGT Environmental Compensation (EC) funds for the ongoing 24 projects and expenditure towards activities/ studies/ projects or any other expenses directed

by Hon'ble NGT in various matters, in accordance with the orders dated January 22, 2019 of Hon'ble NGT passed in O. A. No 101/2019 titled "CPCB Vs Assam SPCB & Ors" and Order dated April 20, 2017 passed in OA No. 24/2011 titled Samir Mehta Vs Union of India & Ors, respectively, and other relevant orders of the Hon'ble NGT.


(Anil C Ranveer)
Scientist 'E'
Central Pollution Control Board
08.10.2025

List of 24 Ongoing Projects under NGT EC Funds

S.No.	Title of Project	Status	Sanctioned Expenditure	Expenditure till February 28, 2025 (in lakhs)	Committed expenditure yet to be Released (in lakhs)
1	Bioremediation of contaminated soils and surface water bodies and ground water (aquifer) of the De-sludged and refilled Lagoon of Distillery Spent wash of M/s Godavari Bio-refineries Ltd. at Sakarwadi, Maharashtra	Ongoing	16.95	6.78	10.17
2	Environmental and health studies in Malegaon in pursuant to Hon'ble NGT matter in OA No. 359 of 2019-PB	Ongoing	59	35.4	23.6
3	Restoration plan for environment, public health and ground water around Panipat refinery	Ongoing	4251	780	3471
4	Restoration of Phuldera drain	Ongoing	125	62.5	62.5
5	Sampling & analysis charges, purchase of equipment/ consumables, etc. for NGT assignments conducted by Regional Directorates of CPCB	Ongoing	As per the requirement	126.5	--
6	Review of National Ambient Air Quality Standards	Ongoing	24.662	19.646	5.016
7	Source Apportionment / Carrying Capacity study for 25 Non-Attainment Cities (NACs)	Ongoing	1417.18	600.5	816.68
8	Machine learning and Artificial Intelligence (AI) tool development for analysis of air quality data	Ongoing	59.45	23.78	35.67
9	Satellite based ambient air quality monitoring at national scale (SAANS)	Ongoing	50.06	40.04	10.02
10	Scientific study to review the deep sea discharge norm at Kantiajal, Gujarat with respect to increase in concentration of COD in discharge effluent	Ongoing	197	157.6	39.4
11	Noise Mapping, Hot Spot Identification and Mitigation Plan for Noise Pollution Control in Delhi	Ongoing	112.37	33.71	78.66
12	Development of National Hazardous Waste Tracking (NHWTS) Software	Ongoing	200	0	200
13	Random verification of annual inventory report on hazardous waste management submitted by SPCBs/PCCs	Ongoing	200	130	40
14	Design, Development &	Ongoing	522	48.4	473.6

	Implementation of OCEMS* Data Acquisition and Management System (ODAMS) for direct data transfer for the Control of Pollution from Industries in India				
15	Development of comprehensive Extended Producer Responsibility (EPR) & Circular Economy Portal	Ongoing	300	14.27	285.73
16	Capacity building of scientists and officials through development of e-learning module under Mission Karamyogi	Ongoing	371	2.36	368.64
17	Implementation of centralized barcode system for tracking of biomedical waste	Ongoing	160.9	16.09	144.81
18	Setting up of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in Charkhi Dadri and Mohendergarh in Haryana	Ongoing	510	0	510
19	Inventorization of salt generated from Common Effluent Treatment Plants (CETPs) of Textile & Tannery sector and status of management in the state of Tamil Nadu	Ongoing	12	6	2.5
20	Status of Secured Land-Fills (SLF) maintained by individual industries and CETPs in Tamil Nadu and assessment of ground water quality around SLF	Ongoing	6	3	3
21	Value added use of Bottom Ash of thermal power plant as partial replacement of natural sand in concrete	Ongoing	16.8	11.76	5.04
22	Strengthening and upgradation of laboratories of CPCB	Ongoing	8136.67	1263.2	6873.47
23	IT enabled Laboratories-laboratory information management system	Ongoing	313	234.36	78.64
24	Strengthening & upgradation of laboratory of CPCB Regional Directorate Vadodara	Ongoing	300	0	300